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Title: The Minister of Corporate Affairs laid a statement regarding status of implementation of the recommendations contained in the 71<sup>st</sup> Report of Standing Committee on Finance on Demands for Grants (2008-09) pertaining to the Ministry of Corporate Affairs.

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA): I beg to lay the Statement on the status of implementation of recommendations contained in the Seventy First Report of the Standing Committee on Finance (14<sup>th</sup> Lok Sabha) in pursuance of direction 73A of the hon. Speaker, Lok Sabha.

In all, ten recommendations were made by the Committee in the above report where action was required on the part of the Government. The present status of implementation of the various recommendations made by the Committee is given in the Annexure to this Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that this may be considered as read.

(Placed in Library, See No. LT – 10638/09)